

the Kelkar Committee have since been accepted by the Government;

(b) when the Kelkar Committee was constituted and the date when the Committee submitted its report to Government;

(c) whether the Committee has recommended subsidy to the Fertiliser Industry; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir, with some modifications.

(b) The Committee was constituted on 27th March, 1989 and submitted its report on 18th May, 1990.

(c) No, Sir.

(d) Does not arise.

Setting up of Indian Culture Centre

2778. DR. C. SILVERA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an Indian Culture centre has been opened in the capital of Mongolia;

(b) if so, the details along with the reasons therefor;

(c) whether the Government propose to set up such centres in other countries also;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADAVSINGH SOLANKI):

(a) and (b). Yes, Sir, the government of Mongolia has opened an Indian cultural Centre in the capital city of Ulan Bator. The proposal for establishing an Indian cultural Centre in Ulan Bator was mooted by the Chairman of the Mongolian Committee for Development of Culture and Art, in view of the enormous goodwill, enthusiasm and interest among Mongolians to know more about India and Indian people, its traditions and culture. The Govt. of India through the Indian Council for Cultural Relations, has assured assistance to this Centre through presentation of books and audio visual materials.

(c) and (e). The Government of India would examine on merits any proposals received for setting up such Indian Cultural Centres in other countries.

RE. KILLING OF NON-PUNJABIS IN PUNJAB

12.00 hrs.

[English]

SHRI SUNIL DUTT (Bombay North West): Mr. Speaker, Sir, I would like to draw the attention of the House to the killings of non-Punjabis in Punjab. In a factory over there, the militants have killed non-Punjabis to create unrest in the entire country. This is a matter of very great concern and I felt that this should be brought to the attention of the House. The non-Punjabi engineers were segregated from Punjabis and this is another form of creating unrest in other States. I feel that we should be vigilant and we should be very careful and we must see to it that such unrest does not spread from one State to another.

Secondly, the company, Indian Acrylic Limited is in collaboration with an American company and they refused the armed security which was offered to them. We want to know as to why the American company dictates terms in Punjab. This is also a

matter of concern. The American company Du Pont refused the armed security knowing it very well that there is terrible unrest in Punjab.

Sir, picking up non-Punjabis and killing them is a matter of great concern and the House should have tremendous concern on this matter. We should see that every State is united. They have killed non-Punjabis not only that they want a separate Punjab, but they want to create unrest in the entire country. We should be vigilant and we must also find out from Du Pont company as to why they have refused armed security over there.

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, this is the issue I wanted to raise. I am happy the hon. Member has raised this issue. I am sure that all the sections of this House will condemn this dastardly and ghastly incident that has taken place. I think all sections of the House must express unanimously that, whatever may be the provocation, whatever may be the ghastly incident, there can be no compromise with the unity and integrity of the country and the message should be given to the so-called militants that, whatever may be their endeavor, they will never succeed in separating a part of the country from the rest. This is essential. I am happy that the hon. Home Minister is here. We expect that he will make the position absolutely clear as to how could such incidents happen: What steps were taken for the purpose of preventing such incidents. It is a very very serious incident.

It is deliberately done to create division amongst the people of Punjab. We should condemn such incident unreservedly. They should see that such incident does not recur in future. Therefore, it is the duty of the Government to make it clear absolutely.

There is the State Government. It will be the duty of the State Government to do. But in a matter like this, the Centre has to come to the assistance of State Government also.

On the last occasion, I said, I wish well of that Government. But in a matter like this, it cannot be treated as mere law and order situation prevailing in a particular area. This is a matter with which the whole country is concerned. The Government of India must make it clear and must give all assistance to the State Government not only to contain but eliminate terrorism and this kind of unfortunate and serious incidents that are happening.

We wish to express our sincere condolence to the members of the innocent people. Those engineers who have been there have done no crime but they have been taking all risks for the purpose of helping and setting up industry in that part of the country. They have been butchered like this. I cannot adequately express my sense of shock and grief in sending our condolences to the members of the family. This is shocking. I do not know what the Government is thinking of taking steps. At least, those families should be rehabilitated. I saw one photograph in one newspaper—a little child is crying who has lost her father in that killing. The loss is unbearable but something must be done in giving assistance to those families.

I want the Government must categorically state and also respond to what Mr. Sunil Dutt has said. It is said that the owners of the factory, which is a very well-known U.S. concern, have refused to take any security measures or refused to take security that has been given by the Government. What alternative arrangements they have made. It seems four persons could get into the factory premises and carry out this butchering. These are very serious incidents.

I expect that the Government must forthwith respond to it.

[Translation]

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, I would like to extend my support to the issue. I knew the engineer, B.K. Tripathi, who was killed. I want to personally express grief and condolences

on this incident. It is a matter of regret that according to the statement of the Chief Minister, the engineers of that company who had arrived from America were saying that they did not require any security. What was the result? The extremists spafed the engineers who had come from America, and killed the remaining engineers in a brutal and inhuman manner. Some lower level employees from Uttar Pradesh also work in that company. They are facing a threat to their lives these days. Is there any such danger to any agency of the State Government, they can make an assessment through their intelligence agency because they were not able to make security arrangements themselves. The hon. Home Minister is present, all of us severely condemn such an incident. Among the killed there were some experts and good engineers who could contribute a lot with their talent and capacity to the research work and technology in this country. They were brutally killed. This House is expressing sorrow for the same and pray that such incidents may not be repeated in future. The Central Government should take initiative in this and special arrangements should be made to prevent recurrence of such incidents. With these suggestions I express my sympathies and condolences to the bereaved families.

[English]

SHRI AJOY MUKHOPADHAYAY (Krishnagar): To what our leader Shri Somnath Chatterjee has said, I would like to add that this brutal incident has once again proved that Punjab situation cannot be solved in the way the Government is trying to solve it. It requires political solution. So, it is high time that the Government should start political process in Punjab.

They have raised the question of unemployment to the Punjabis. This was a plea. But the other people may be confused by this slogan.

So, it is high time that political process must be started and the Rajiv-Longowal

accord must be implemented without any delay whatsoever.

SHRI RAMESH CHENNITHALA (Kottayam): From yesterday 9 O'Clock in the evening, we were receiving lot of telephone calls from Punjab as well as from outside, especially from Kerala and other Southern States. As the other hon. Members have described, it is a brutal and heinous crime. Punjabis and non-Punjabis are segregated.

According to the information we got, eight people from Kerala also died in this brutal massacre.

The Minister is here.

Lot of people from other States are working in different factories in the State of Punjab.

We request the Home Minister to give adequate security to the people who are working there.

Unfortunately, as Mr. Sunil Dutt has mentioned here, the American company has refused to take security from the Government. Certain other companies are also like that. We received information that certain other companies also refused to take proper security.

We have an apprehension that this will be repeated in other factories and other public undertakings.

I request the Home Minister to take adequate steps so that this type of brutal massacre should not be repeated.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, I have also given a notice in this connection. The way terrorists forcibly entered the weaving mill and brutally killed 15 people there and the photographs of this incident published in the newspapers are heart-rending. The engineers killed include one Srikrishna, the son

of a former General Secretary of Tamil Nadu. It is a tragic incident, and while we condemn this incident, we also condemn strongly the line of discrimination drawn by these terrorists between Punjabis and non-Punjabis and their efforts to divide the country on the basis of regionalism and communalism. We want to inform the countrymen that we won't allow the terrorists to succeed in their plans of dividing the country on the basis of region and community. Let them know it clearly.

My another submission is that the security arrangements there raise some doubts. They say that the Executive of the Mill had refused an offer of security made to him; it may be the case, but it ought to have been taken into consideration that such a big mill can be target of terrorist attack, because it was not a small factory or any house. Security could have been provided outside it. If four people go and ask the people to stand in a single row and kill them it is a sure evidence of a security lapse.

I have come to know and I would like that the Home Minister too should know it that when the dead bodies arrived at the airport, arrangements were made to send them to their native places in the South and the officers in Delhi demanded the papers and they insisted on the formalities to be completed. Therefore they could not send the dead bodies. Some dead bodies have been sent to Madras and some are still left here. The bereaved families will definitely think that those dead bodies have remained here due to non-fulfilling of formalities and this will hurt them. They already stricken with grief. Therefore my submission to the Home Minister is that such an incident should not be repeated, because recently a new Government has been formed in Punjab and this incident is a blot on the Government there. Some stern steps should be taken there in order to prevent the recurrence of such incidents. All the same the Home Minister should intervene in making arrangements for sending the remaining dead bodies, if any, to their family members.

SHRI YASHPAL (Jalandhar): Mr.

Speaker, Sir, it is not for the first time that there have been killings in Punjab by creating distinction between one community and other, but it is only for the first time that differences have been made between Punjabis and non-Punjabis. Usually it has been happening. People were asked to alight from train and asked to stand in a queue, one community on one side and the other community on the other side, and the people of one community were shot dead. Almost the same thing happened in Sangrur village where Punjabis and non-Punjabis were separated, especially the foreigners were left out and non-Punjabis were killed. Such an incident may have its repercussions. There is no part in the country where Punjabis are not working. At present there are twenty lakhs non-Punjabis working in Punjab. They are working in the fields, in the factories, in building construction work and road constructions. If the present situation continues, it will adversely affect the economy of Punjab. The future of Punjabis can become uncertain, wherever they are living. Therefore, it is very important that such an incident should not be taken lightly, and we should try to go into the depth of the incident and if possible the Punjabis living in other parts may be assured of their safety, and the non-Punjabis living in Punjab whose number exceeds 20 lakh may be assured of security of their lives. Every year some of them settle there permanently and some live there for some time and leave. If an assurance of their security is not given to them it may have a bad effect on the country.

Mr. Speaker, Sir, as far as the question of providing security is concerned, I would say that it is not an ordinary thing. I agree that some officials demand security and some do not, but there are security arrangements everywhere in Punjab. There are para-military forces. So there should be no insecurity to anyone working anywhere. It is a very important issue and a big challenge before the new Government of Punjab.

[English]

MR. SPEAKER: Is the Government interested in any way responding to this?

THE MINISTER OF HOME AFFAIRS (SHRIS.B. CHAVAN): Sir, normally I would have left this matter to the Government of Punjab. But looking to the seriousness of the problem, I fully appreciate the sentiments expressed by hon. Members on the floor of the House that we cannot allow anyone to create conditions wherein differences are being made between either Punjabis or non-Punjabis. I can assure the House that every effort will be made and strict instructions will be issued to all the State Governments to see that this kind of a distinction is not being made by anyone. In fact, it is not the Punjabi who is making this distinction. It is the terrorists who are trying to create this kind of a distinction. We have to appreciate this fact. It is not the Punjabi who is making this distinction. It is the terrorists who are deliberately trying to make this kind of a distinction so that they may succeed in creating some kind of a dissension among the society at large. I can assure the House that we will not allow this kind of a condition to be created. Punjabis employed outside or non-Punjabis employed in Punjab, there will be no distinction made. Any attempt to create this kind of a separation, we will try to tackle this problem in a very firm manner. I will issue instructions to Government of Punjab.

So far as the dead bodies which are still lying in Punjab, which have not been still transported is concerned, I can assure the hon. Members that we have given instructions to the Chief Secretary to see that the dead bodies are also being sent to the respective places. I will get the information about the rest of the matter.

So far as the rehabilitation part is concerned since both the compensation and rehabilitation parts are there, the Companies which had employed these people will have to accept the full responsibility of paying the compensation as well as rehabilitation. It is because they were responsible for refusing the security first. (Interruptions)

SHRI C.K. KUPPUSWAMY (Coimbatore): Special arrangements should

be made for this. (Interruptions)

SHRI S.B. CHAVAN: I am not in a position to give more details. I will have to collect the material and thereafter if the hon. Members are interested, I will make a statement on the floor of the House. (Interruptions)

SHRI LAL K. ADVANI (Gandhi Nagar): Perhaps, the Home Minister did not quite follow what my colleague was saying. I have been in touch with this matter since the last night because of the death of Shri Krishna who was the son of Shri Shankar, our colleague in Tamil Nadu. And I was told that even after the bodies arrived here around 3.30 or 4 o'clock in the morning today, the Indian Airlines plane for Madras refused to take them because there were no papers. Their objection was that the papers of his death have not been sent from Madras. (Interruptions) Secondly, the body was not embalmed as is necessary for taking on the plane. We tried to see that it was done. In spite of that, somehow they were not agreeable. I would request you to see that in a crisis situation of this kind, the Government itself takes action. The Government should come and intervene and not merely the relatives of those are concerned with the death of the person. For example, the Punjab Government should have considered it necessary to do the embalming and also send the necessary papers. But they have failed to do it. If that was done, at least the parents in Madras should not have been kept in this kind of situation for the whole day. Now the bodies will go in the evening. Bodies have arrived here.

[Translation]

SHRI BHOGENDRA JHA (Madhubani): Mr. Speaker, Sir, the statement of the hon. Minister of Home Affairs has created a new complication. He has stated that in case people are killed, only those companies who employ them will have to pay compensation. In that case people will stop setting up industries in Punjab because if any untoward incident takes place in the initial stage, the business establishments would not be in a position to pay compensation. It would act

as a dampner and threat and the terrorists would succeed in their motive of creating a situation in which industrialisation does not take place in Punjab. It is a matter of concern for the entire country and we do not want that they should succeed in their motive. The hon. Minister may give clarification in this regard.

Secondly, I would like to know as to what our intelligence department is doing? It is not a battle of armed forces. The intelligence department should take on this task.

MR. SPEAKER: It is not a detailed discussion. It is only for short discussion.

(Interruptions)

[English]

SHRI SUNIL DUTT: Sir, this is very important to know why the Du Pont Company refused the arms security. This is a very important matter and it should be enquired into. *(Interruptions)*

MR. SPEAKER: I think, necessary help can be given by the Civil Aviation Ministry, the Home Ministry and, if necessary, by the Health Ministry's officials.

SHRI S.B. CHAVAN: All the necessary formalities will be completed. If the bodies are not embalmed, certainly the Government will take the responsibility for that.

12.24 hrs.

RE. IMPORT/EXPORT OF WHEAT

[Translation]

SHRI RABI RAY (Kendrapada): Mr. Speaker, Sir, I would like to draw your attention to an important issue. Mr. Speaker, Sir, we had raised here in the House a question in regard to wheat and a statement was made by the Government—*(Interruptions)*—The matter pertains to the Ministry of Food.—*(Interruptions)*—Hon.

Minister of Agriculture, you are concerned with it.

Mr. Speaker, Sir, it is good that the Government made statement before the discussion started and the Government also gave protest letter to the secretary to the Ministry of Agriculture in United States. The Government also assured that they would remain firm on their decision to export rice to Cuba. However, Mr. Speaker, Sir, my question relates to another significant matter which was raised only by hon. Member Shri Madan Lal Khurana in just one sentence in the House. The Government had stated that about 80 thousand tonnes of wheat was exported during the month of January. After that a delegation on behalf of the Ministry of Food was sent to United States to discuss the issue of import. As per the information available to us, the farmers do not get remunerative prices for their foodgrains. On one hand agreements are entered into to import wheat from America at the rate of 180 dollars per tonne while on the other wheat produced by our farmers is exported at the rate of 95 dollars per tonne. We are unable to understand why the Government has adopted this policy. I think it may be the first occasion in the entire history of the House that the Government have not given any clarification to such a grave contradiction. The Government must inform the House clearly as to in what circumstances such decision was taken, was it under the pressure of the American Government that the import of wheat was made. Since the Government has failed to provide any clarification in this regard, it appears that all this was a result of a conspiracy. Why the Government have, so far been, unable to give any clarification? I would like them to provide detailed information in this regard.

In this context, I would like to submit that as per the information available to us, we have to pay 145 dollars per tonne for the wheat we import from European countries but the same is provided to the farmers at the price of 180 dollars per tonne. Why there is so much difference and why we had to import wheat at such a high price and that too in this hour of economic crisis. At the same time